

**MINISTRY OF CORPORATE AFFAIRS
(VIGILANCE SECTION)**

**STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR - 2015
(AS ON 01.01.2016)**

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| 1. | SERVICE TO WHICH OFFICER BELONGS | : | INDIAN CORPORATE LAW SERVICE |
| 2. | NAME OF THE OFFICER | : | LAKSHMI PRASAD. K |
| 3. | DESIGNATION | : | Registrar of Companies, NER, Shillong, and with Addtl. Charge of OL Guwahati. |
| 4. | DATE OF BIRTH | : | 21-07-1969 |
| 5. | MINISTRY/DEPARTMENT/OFFICE | : | MINISTRY OF CORPORATE AFFAIRS. |
| 6. | GRADE PAY | : | Rs. 7,600/- |
| 7. | PRESENT PAY | : | Rs.25,290 (Basic Pay) + Rs.7,600 (Grade Pay) p/m |
| | PROPERTY DETAILS | : | |
| 8. | NAME OF DISTRICT SUB-DIVISION, TALUK AND VILLAGE IN WHICH PROPERTY IS SITUATED | : | At Chandragiri Colony, Safilguda, Hyderabad-500 056, R.R. District. |
| 9. | NAME AND DETAILS OF PROPERTY - HOUSE, LANDS AND OTHER BUILDINGS | : | Residential Flat of 800 Sft at Flat No. 4, II Floor, Saicharan Apartments, Plot No.30, H.No.30-167/30, Chandragiri Colony, Safilguda, Hyderabad-500 056. |
| 10. | COST OF CONSTRUCTION/ACQUIREMENT INCLUDING LAND IN CASE OF HOUSE AND YEAR WHEN PURCHASES | : | Rs. 10,00,000/- Purchased on 12.06.2008 (Second Sale) (Build up in the year 2000). |
| 11. | PRESENT VALUE | : | Rs.10,00,000/- |
| 12. | IF NOT IN OWN NAME, STATE IN WHOSE NAME HELD AND HIS/HER RELATION SHIP TO THE GOVERNMENT SERVANT | : | Own Name |
| 13. | HOW ACQUIRED WHETHER BY PURCHASE, LEASE**, MORTGAGATE, INHERITANCE GIFT OR OTHERWISE, WITH DATE-OF ACQUISITION AND NAME WITH DETAILS OF PERSONS FROM WHOM ACQUIRED. | : | By purchase from Joint Vendors on 12-06-2008, from (1).Smt. T. Aruna Kumari, W/o. Shri.T.Srinivasa Charyulu and (2).Shri.T.Srikanth, S/o Shri. T, Srinivasa Charyulu : Not related to me. (By Housing Loan taken from HDFC Bank) |
| 14. | ANNUAL INCOME FROM THE PROPERTY | : | Nil. -- Self Occupied. |
| 15. | REMARKS | : | ----- |

Date : 08-01-2016
Place: Shillong.



(Signature)